[24 JULY, 1998]

(in sq. km.)

.

Statement

Percentage of forest cover to land area as per 1997 Assessment

State/UT	Geographic Area	Forest Cover Per cent
Andhra Pradesh	2,75,068	15.7
Arunachal Pradesh	83,743	81.9
Assam	78,438	30.4
Bihar	1,73,877	15.3
Delhi	1,483	1.7
Goa	3,702	33.8
Gujarat	1,96,024	6.4
Haryana	44,212	1.4
Himachal Pradesh	55,673	22.5
Jammu & Kashmir	2,22,235	9.2
Karnataka	1,91,791	16.9
Kerala	38,863	26.6
Madhya Pradesh	4,43,446	29.6
Maharashtra	3,07,690	15.0
Manipur	22,327	78.0
Meghalaya	22,429	69.8
Mizoram	21,081	89.1
Nagaland	10,579	85.8
Orissa	1,55,707	30.1
Punjab	50,362	2.8
Rajasthan	3,42,239	3.9
Sikkim	7,096	44.1
Tamil Nadu	1,30,058	13.1
Tripura	10,486	52.9
Uttar Pradesh	2,94,411	11.5
West Bengal	88,752	9.4
A&N Islands	8,249	92.3
Chandigarh	114	6.1
Dadra & Nagar Havelli	491	41.5
Daman & Diu	112	2.7
Lakshdweep	32	Nil
Pondicherry	493	Nil
TOTAL	32,87,263	19.27

Measures for Environmental Protection in the North-Eastern Region

4146. SHRI W. ANGOU SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the measures taken up for environment protection in the North-East region; (b) the amount of assistance so far released for this scheme on State-wise basis; and

(c) the number of States where the State Pollution Control Boards have been created?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND (SHRI FORESTS BABU LAL MARANDI): (a) Under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981, the responsibility of monitoring and control of polluition is primarily entrusted to the State Pollution Control Boards. The concerned State Pollution Control Boards in the North-Eastern Region are required to take necessary action for prevention and control of pollution. The North-Eastern State Pollution Control Boards have taken up the following programmes for assessment and for prevention and control of pollution:

- (1) Inventorization of industries and assessing pollution potential from the industries.
- (2) Assessment of water quality of rivers and lakes.
- (3) Assessment of vehicular pollution and assessment of ambient air quality.
- (4) Proper collection, transportation and disposal of municipal solid wastes.
- (5) Preparation of zoning atlas for siting of industries taking environmental factors into consideration.

(b) The Ministry of Environment & Forests and the Central Pollution Control Board have been providing necessary financial and technical assistance to the North-Eastern State Governments and State Pollution Control Boards for prevention and control of pollution. Approximate figures regarding financial assistance provided to the States and State Pollution Control Boards located in the North-Eastern region during the last couple of years are as under:

1.	Arunachal, Pradesh	Rs.	1.00 lakh	
2.	Assam	Rs.	38.05 lakhs	
3.	Manipur	Rs.	324.10 lakhs	

Rs.	41.60 lakhs
Rs.	28.50 lakhs
Rs.	1.00 lakh
Rs.	9.31 lakhs
Rs.	19.72 lakhs
	Rs. Rs. Rs.

(c) All the 25 States of the Union of India have set up their respective State Pollution Control Board.

Census of tiger population

4147. SHRIMATI VEENA VERMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the quadrennial exercise to track down tigers and cause a census of population of the endangered wild cats has been undertaken; and

(b) if so, the latest assessment of population of tigers, lions and other wild cats?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) So far figures of estimation of tiger and panther population, made in 1997, has been received from 11 States only. These figures are given in the Statement (See below). The figures are yet to be reviewed by the Steering Committee of Project Tiger.

For lions, the estimation is conducted once every five years. The population of lion as per the 1995 estimation was 304.

Statement

All	India	Tiger/Leopard	Population	
		1997		

S.No. Name of the State		Tiger Leopard	
1.	Rajasthan	58	474
2.	Gujarat	1	832
3.	Andhra Pradesh	171	138